

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PUROSIL MISSION INDIA
PRIVATE LIMITED**

S. No.	Particulars	
1.	NAME OF CORPORATE PERSON	M/s. PUROSIL MISSION INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	15/02/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, NCT of Delhi & Haryana, New Delhi Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U34300HR2013PTC048339
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Room No. B, Ground Floor, 3011, Sector-46, Gurgaon – Haryana- 122001
6.	LIQUIDATED COMMENCEMENT DATE OF CORPORATE PERSON	22/08/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Amit Agrawal Address: H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092,IN Email Address: amitagcs@gmail.com Contact No.: 9811272307 Registration Number: IBBI/IPA-002/IP-N00185/2017-18/10456
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21/09/2020

Notice is hereby given that the M/s Purosil Mission India Private Limited has commenced voluntary liquidation on 22/08/2020

The stakeholders of M/s Purosil Mission India Private Limited are hereby called upon to submit a proof of their claims, on or before 20/09/2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Mr. Amit Agrawal

Date: 24/08/2020

Place: Delhi